

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2793
TO BE ANSWERED ON 28.12.2018

MAHILA POLICE VOLUNTEERS SCHEME

2793. SHRIMATI KIRRON KHER:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of districts in which the Mahila Police Volunteers (MPV) Scheme has been implemented and the number of MPVs appointed till date since its launch;
- (b) whether the Government has assessed the impact of greater outreach by MPVs through home visits, community meetings, etc. on confidence building among women in these districts;
- (c) if so, the details thereof; and
- (d) whether the MPVs have been successful in the formation of Mahila aur Shishu Rakshak Dal that are supposed to function as community watch groups and if so, the details thereof, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): Ministry of Women and Child Development in collaboration with the Ministry of Home Affairs has envisaged engagement of Mahila Police Volunteers (MPVs) in the States/UTs who will act as a link between police and community and help women in distress. All Chief Secretaries of States/UTs were requested to adopt this initiative in their respective States. Haryana is the first state to adopt the initiative at Karnal and Mahendergarh District on a pilot basis under Nirbhaya Fund during the financial year 2016-2017. Further, the proposals of Andhra Pradesh, Gujarat, Mizoram, Chhattisgarh, Karnataka and Madhya Pradesh have also been approved for implementation of MPVs.
- (b) to (d): Under the scheme, the Mahila Police volunteer is required to mobilize community to form Mahila and Shishu Rakshak Dals (MASRD) to act as community watch groups. As the scheme is at the nascent stage of operationalisation at the field level, no impact assessment on MPVs scheme has been done so far.
